

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In order to ensure equal pendency of cases Criminal Appeals and Criminal Revisions presently pending in the Court of Sh. Sanjeev Kumar-II, Special Judge, NDPS ACT-02, (Central) Tis Hazari Courts, Delhi mentioned in Column No.2 are hereby withdrawn and assigned to Court of Additional Sessions Judges, (Central), mentioned in the Column No.4 for disposal in accordance with law, with immediate effect :-

Sr. No	Name of Transferor Court (Column No.2)	Cases per list attached (Column No.3)	Name of the transferee Court (Column No.4)
1	Sh. Sanjeev Kumar-II Spl. Judge, NDPS ACT-02 Central Distrcit Tis Hazari Courts, Delhi	Criminal Appeal (S.No.1 to 19, 21 to 23, 25, 27 to 34, 36 to 44) Total=40	Sh. Muneesh Garg, ASJ-01 (POCSO) (Central), Tis Hazari Courts, Delhi
		Criminal Revision S.No.1, 3 to 42 & 44 to 47 Total:-45	
		Criminal Appeal (S.No. 46 to 55, 57 to 61, Total= 15	Sh. Dheeraj Mor, ASJ-02 (Central), Tis Hazari Courts, Delhi.
		Criminal Revision S.No. 48 to 53 & 55 to 68 Total:-20	
		Criminal Appeal (S.No. 62 to 65, 67 to 69, 71 to 81 & 83 to 89 Total=25	Sh. Sanjay Sharma-II, ASJ-03 (Central), Tis Hazari Courts, Delhi.
		Criminal Revision S.No.69, 71 to 99 & 113 to 117 Total:-35	
		Criminal Appeal (S.No. 90 to 101, & 103 to 110, Total=20	Sh. Sushil Anuj Tyagi, ASJ-04 (Central), Tis Hazari Courts, Delhi.

Besides the above cases mentioned in the list, if there is any connected matter(s) left over, the same be also sent to the transferee court(s).

Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court(s) well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 323/F.3(4)/AD&SJ/Gaz/2023

Dated: 19 MAY 2023

Copy forwarded for information & necessary action to :

Sub:- Cases transfer.

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The concerned officers.
3. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the on the website.
8. For uploading LAYERS.

Principal District & Sessions Judge (HQs)
Delhi